

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **09.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : State Bank of India
Vs
D Sivasankaran

MAIN PETITION NUMBER : CP(IB)/71/CHE/2024

(IA/MA) APPLICATION NUMBERS

IA(IBC)/1176(CHE)2024

ORDER

Present: Ld. Counsel Shri. K Chandrasekaran for State Bank of India.

Ms. Satyadevi Alamuri, IRP in person.

IRP report filed recommending the initiation of IRP against the Respondent / Personal Guarantor.

IRP is directed to serve copy of the report on the parties.

Main petition is listed on 27.05.2024.

Petitioner is also directed to serve copy of the petition on the Respondent.

List this application along with the main CP on **27.05.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)